

No. GOB(I) 44/2020		HIGH COURT OF KARNATAKA, BENGALURU DATED 16TH JULY, 2021
---------------------------	--	--

NOTIFICATION

It is hereby notified that Saturday the **31st July, 2021** is declared as **SITTING DAY** for the Principal Bench of the High Court of Karnataka at Bengaluru and Benches at Dharwad and Kalaburagi, instead of 24th July, 2021 declared earlier as sitting day in lieu of loss of sitting days during the year 2020 due to COVID-19 pandemic.

BY ORDER OF THE HIGH COURT,

Sd/-

(T.G. SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

Copy forwarded for information and necessary action to:-

1. The Secretary to Hon'ble the Chief Justice.
2. The Private Secretaries to all the Hon'ble Judges.
3. The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/Registrar (Computers).
4. The Addl. Registrar Generals, High Court of Karnataka, Dharwad & Kalaburagi Benches.
5. The Central Project Co-ordinator, with a request to web host the same in the official website of this office.
6. The Chief Secretary to the Government of Karnataka, Vidhana Soudha, Bengaluru.
7. The Prl. Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.

8. The Prl. Secretary to Governor, Raj Bhavan, Bengaluru.
9. The Registrar General, Supreme Court of India, New Delhi.
10. The Registrars/Registrar Generals of all the High Courts.
11. The Prl. City Civil and Sessions Judge, Bengaluru.
12. All the Prl. District and Sessions Judges in the State.
13. The Prl. Judge, Family Court, Bengaluru.
14. The Presiding Officer, Labour Court, Bengaluru.
15. The Presiding Officer, Industrial Tribunal, Bengaluru
16. The Chief Judge, Court of Small Causes, Bengaluru.
17. The Director, Karnataka Judicial Academy, Bengaluru.
18. The Director, Mediation Centre, Nyaya Degula, Bengaluru.
19. The Director, Arbitration Center-Karnataka (Domestic & International), Bengaluru.
20. The Member Secretary, Karnataka State Legal Services Authority, Bengaluru.
21. The Secretary, High Court Legal Services Committee, Bengaluru.
22. The Registrar, Karnataka Lokayuktha, Bengaluru.
23. The Registrar, Karnataka Administrative Tribunal, Bengaluru.
24. The Registrar, Central Administrative Tribunal, Bengaluru.
25. The Accountant General in Karnataka, Bengaluru.
26. The President, Karnataka State Judicial Officers' Association, Bengaluru.
27. The Chairman, Karnataka State Bar Council, old Election Commission Building, Bengaluru.
28. The President, Advocates' Association, Bengaluru.
29. The Advocate General in Karnataka, Bengaluru.
30. The President, Women Federation of Lawyers, Bengaluru.
31. The Secretary, Karnataka Law Reporting Council, Bengaluru.

32. The Under Secretary to the Government of Karnataka, Legal Cell, Karnataka Bhavan, No.10, Kautilya Marg, New Delhi-110 021.
33. The Secretary to Government, Law Department, Government of India, New Delhi.
34. The Registrar, Karnataka Appellate Tribunal, M.S. Building, Bengaluru.
35. The Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru.
36. The Registrar-cum-Administrative Officer, Karnataka State Consumer Disputes Redressal Commission, Basava Bhavan, Bengaluru.
37. The Presiding Officers of Karnataka Wakf Tribunals in the State.
38. The Registrar, Debts Recovery Tribunal, Bengaluru.
39. The Chairman, Indian Legal Institute, No.4(Old No.13), Ramaiah Street, Shenoy Nagar, Chennai- 600 030, Tamil Nadu.
40. The Assistant Registrar, HCE Branch of this office, with a request to circulate the same amongst the Group-A and Group-B Officers of this office.
41. Office Copy.